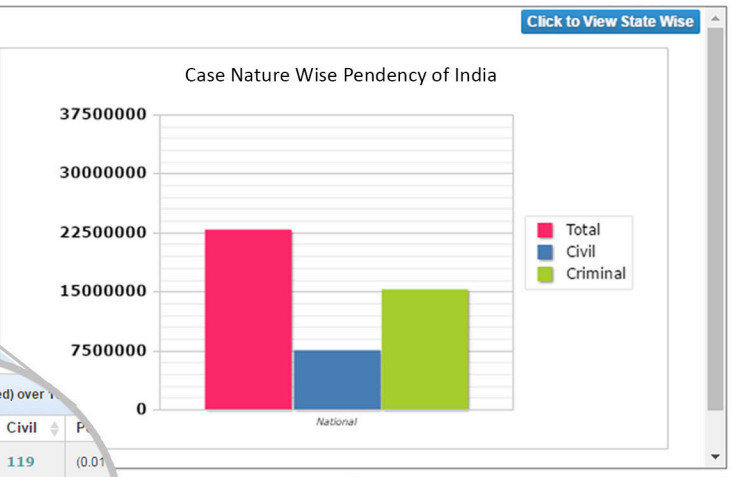
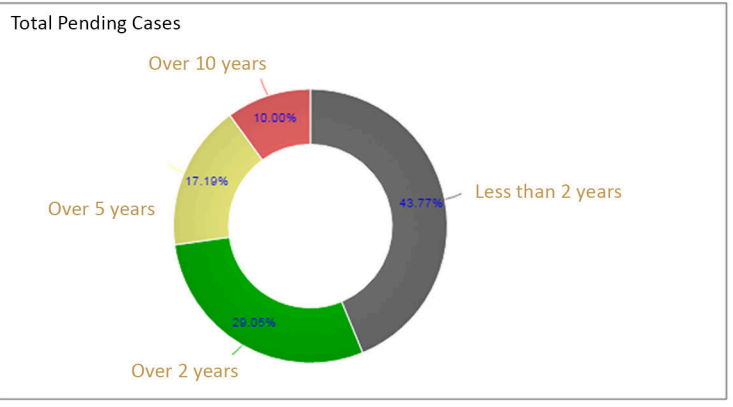




राष्ट्रीय न्यायिक डेटा ग्रिड (njdg.ecourts.gov.in) न्यायिक प्रबंधन और निगरानी

SUMMARY REPORT OF INDIA AS ON DATE :- 01/09/2016

PARTICULARS	CIVIL CASES	CRIMINAL CASES	TOTAL CASES	PERCENTAGE
Cases Filed In Last Month	177185	498751	675932	
Cases Disposed In Last Month	206661	508855	715516	
Cases Disposed In Last Month(more than 10 years old)	8426	15486	23911	
Pre-Registration				
Cases-Under Objection	12558	27799	40357	
Cases- Under Rejected	95	295	390	
Cases-Pending Registration	213204	340114	553267	
Pending Cases				
Cases Pending over 10 years	664516	1622584	2287100	(10%)
Cases Pending (Between 5 to 10 years)	1185937	2746833	3932770	(17.19%)
Cases Pending (Between 2 to 5 years)	423175	440105	863280	(29.05%)
Cases Pending less than 2 years	343587	6578934	10014261	(43.77%)
Total Pending Cases	7525989	15355387	22881376	(100%)
Category Wise Pending Cases				
Senior Citizen	630138	136386	766519	(3.35%)
Filed By Women	1196074	1008595	2204668	
Monitoring Alert				



District Wise Report of Bihar

Pending Cases(Registered) over 10 years

District	Civil
NAWADA	328
PATNA	4265
PURNEA	887
MOHTAS SASARAM	1405

State Wise Report of India

State	Civil	Percentage
ANDAMAN AND NICOBAR	119	(0.01%)
ANDHRA PRADESH	5174	(0.23%)
ASSAM	801	(0.04%)
BIHAR	34357	(1.5%)
CHHATTISGARH	33	(0.00%)
GOA	3332	(0.01%)

Dash Board Civil and Criminal Court, Paithan - 6, MAHARASHTRA

State:- Maharashtra - 1 | District:- Aurangabad - 19 | Establishment:- Civil and Criminal Court, P | Court:- All

	Today's Cases	Undated Cases	Disposal in this Month	My Pending	Count
Civil	2	0	13	2533	
Criminal	132	0	111	8024	
Total	134	0	124	10557	

Mediation corner: Pending in Mediation (0), Mediation Cases in this Month (0), Completed in this Month (0)

Case type Bar Chart: Shows various case categories with counts like 222, 4, 869, 1,995, 3,014, 4,335, 311.

Pendency Pie Chart: Shows distribution of pending cases by age: Up to 2 years (36%), 2 to 5 years (36%), 5 to 10 years (21%), 10 to 15 years (4%), more than 15 years (3%).

राष्ट्रीय न्यायिक डेटा ग्रिड

- NJDG पब्लिक एक्सेस पेज, देश भर में जिला न्यायपालिका में मामलों की लंबितता के समेकित आंकड़े प्रदान करता है।
- E courts के अंतर्गत आने वाले संबंधित न्यायालय परिसर के आंकड़ों से हर दिन सांख्यिकीय डेटा स्वचालित रूप से अपडेट होता है।
- लंबित दीवानी और फौजदारी मुकदमों को 2 वर्ष तक, 2 से 5 वर्ष के बीच, 5 से 10 वर्ष के बीच और 10 वर्ष से अधिक के बीच अवधि की अलग-अलग श्रेणियों में दर्शाया गया है।
- मुकदमों के दायर एवं उनके निपटान से सम्बन्धित जानकारी तथा वरिष्ठ नागरिकों एवं महिलाओं द्वारा किये गए मामलों की जानकारी है।
- वो सरे मुकदमे आज पूरे देशभर में सूचीबद्ध है या उनकी सुनवाई की अगली तारीख अपडेट न की गयी हो या फिर अगली तारीख तीन महीनों के बाद की अपडेट की गयी हो उनके बारे में मानिटरिंग अलर्ट के रूप में सूचना उपलब्ध करावाता है।
- सभी उपर उल्लेखित किए गए आंकड़े डिर्ल और डाउन तरीके से, राज्य से जिला,जिला से न्यायालय स्थापना तक और फिर व्यक्ति न्यायालय तक उपलब्ध कारवाये जाते है।
- NJDG में जिला न्यायपालिका के लगभग 8.05 करोड़ मामलों में से 2.41 करोड़ लंबित पड़े मामलों की जानकारी उपलब्ध है।